

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**STARRED QUESTION NO. 24
TO BE ANSWERED ON 18.12.2017**

TRANSFER OF ESI MEDICAL COLLEGES

***24. SHRI N.K. PREMACHANDRAN:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to take over the ESI Medical Colleges transferred to State Governments and if so, the details thereof;**
- (b) whether the Government has taken a decision on the basis of the judgment of Delhi High Court in the matter and if so, the details thereof;**
- (c) whether the Government has communicated the decision to the States Governments;**
- (d) if so, the details thereof along with the further course of action likely to be taken by the Government in this regard; and**
- (e) whether the Government proposes to file appeal against the judgment of the Delhi High Court with respect to the ESI Medical Colleges and if so, the details thereof along with the action taken thereon?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 24 FOR 18.12.2017 BY SHRI N.K. PREMACHANDRAN, HON'BLE MP REGARDING TRANSFER OF ESI MEDICAL COLLEGES.

(a) to (d): At present, there is no proposal to take over the Medical Colleges transferred to the State Government.

(e): It is proposed to file an SLP against the judgement of the High Court.
